

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-409(PB)/2017

IN THE MATTER OF:

Edelweiss Asset Reconstruction Co. Ltd. APPLICANT / PETITIONER
Vs
Net 4 India Limited RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Coram:

Order delivered on 24.01.2018

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the PETITIONER

:- Mr. Sanjay Bhatt, Advocate
Ms Juhi Bhandari, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 8th February 2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



R. VARADHARAJAN
MEMBER (JUDICIAL)